

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/1735 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 25th March, 2021

Sub: **Leave.**

Ref:- Your letter Nos. DJ/BAK/2021/904 dtd. 19.03.2021 and
DJ/BAK/2021/904 A dtd. 19.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 30.03.2021, casual leave on 31.03.2021 and Special Leave on 01.04.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 26.03.2021 till the morning of 03.04.2021.** The Additional District & Sessions Judge, Baksa and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/1736 /A, dated 25.3.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rgp